

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.635 of 2020

IN THE MATTER OF:

Bank of Baroda

...Appellant

Versus

Sri Munisuvrata Agri International Ltd. & Anr.

...Respondents

For Appellant: Shri Pankaj Vivek, Advocate

**For Respondents: Shri K.K. Sharma, Senior Advocate with Shri
Vikas Sethi, Advocate (R-1)**

ORDER
(Virtual Mode)

16.03.2021 (A) None present for Respondents. It is stated that pleadings are complete. We list the present matter 'for admission (after Notice) hearing' on 5th April, 2021.

(B) Later on, Senior Advocate Shri K.K. Sharma for Respondent No.1 gets connected. The date is already given. The attendance is recorded.

List the Appeal 'for admission (after Notice) hearing' on 05.04.2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md